



कार्यालय, अपर महानिदेशक (प्रणाली), पश्चिमी क्षेत्र इकाई
Office of the Additional Director General (Systems), West Zonal Unit

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1. The Courier Shipping Bills (CSBs) filed for clearance of export goods under Express Cargo Clearance System (ECCS) are subjected to interdiction by Risk Management System (RMS). As per the CBIC Circular No. 41/2020-Customs dated 07.09.2020, the facility of automatic Let Export Order (Auto LEO) was enabled in ECCS, wherein the CSBs, which are fully facilitated by RMS (no assessment, no examination) and were then cleared by Customs X-ray scanning, were being automatically given LEO by the ECCS, without any role of the LEO Officer.
2. Further, vide CBIC Circular No. 19/2023- Customs dated 02.08.2023, this facility of Auto LEO has been extended upon X-ray clearance to such CSBs, which are marked for 'assessment only' by RMS, provided that the CSBs have been cleared under assessment and examination has not been mandated by the assessing officer.
3. Accordingly, the export workflow in ECCS has been suitably amended to provide the above facility. Henceforth, the CSBs, which are fully facilitated or marked for 'assessment only' by RMS and where examination not mandated by the assessing officer, shall be granted Auto-LEO by the ECCS System, after customs X-ray clearance, without any role of the LEO Officer.
4. In case of any issues/feedback regarding the above functionality in ECCS, it is requested that the same may be brought to the notice of Office of ADG Systems, West Zonal Unit, Mumbai via email at systems.wzumumbai@gov.in.

This advisory is issued with the approval of ADG, DG Systems, WZU, Mumbai.


Sunil Kumar
Additional Director
WZU Systems, Mumbai